

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-02-2024

Date : 19.02.2024									
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	15510/2024	19.02.2024	BLAPL-189/2024	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-02-15		(Seat No -)
2	15511/2024	19.02.2024	BLAPL-182/2024	MK SWAIN	C.O.		Order Dtd. 2024-02-15		(Seat No -)
3	15512/2024	19.02.2024	ABLAPL - 1091/2024	SK SINGH	C.O.		Order Dtd. 2024-02-12		(Seat No -)
4	15513/2024	19.02.2024	WP (C) - 3251/2023	S.K. PARDHAN	C.O.		Order Dtd. 2023-02-14	WRIT BRANCH-7	(Seat No - 48)
5	15514/2024	19.02.2024	MATA-118/2022	P.K. PATRI	C.O.		Order Dtd. 2024-02-15	FIRST APPEAL	(Seat No - 1)
6	15515/2024	19.02.2024	CRLMC-165/2024	A KALASH	C.O.		Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No - 2)
7	15516	19.02.	CRLMC-	ASHOK	C.O.		Order Dtd. 2024-02-16		(S

	/2024	2024	276/2024	KU. RANA	.				eat No - 2)
8	15517/2024	19.02.2024	CRLMC-310/2024	SATYAPRIYA SAMANTA	C.O.		Order Dtd. 2024-02-16		(Seat No - 2)
9	15518/2024	19.02.2024	CRLMC-319/2024	GANESH SAHOO	C.O.		Order Dtd. 2024-02-16		(Seat No - 2)
10	15520/2024	19.02.2024	CRLMC-357/2024	NIRANJAN MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No - 2)
11	15521/2024	19.02.2024	CRLMC-408/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No - 7)
12	15523/2024	19.02.2024	CRLMC-5031/2023	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No - 2)
13	15525/2024	19.02.2024	WP (C) - 12287/2018	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH-3	(Seat No - 28)
14	15528/2024	19.02.2024	WP (C) - 12287/2018	J. PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH-3	(Seat No - 28)
15	15530/2024	19.02.2024	WP (C) - 12288/2018	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH-3	(Seat No

									-28)
16	15531/2024	19.02.2024	WP (C) - 12291/2018	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH-3	(Seat No - 28)
17	15533/2024	19.02.2024	BLAPL-124/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15		(Seat No - 28)
18	15537/2024	19.02.2024	ABLAPL - 15377/2023	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 2)
19	15539/2024	19.02.2024	ABLAPL - 15389/2023	S.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 2)
20	15541/2024	19.02.2024	ABLAPL - 15369/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 2)
21	15543/2024	19.02.2024	ABLAPL - 14403/2023	S. MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -2	(Seat No - 9)
22	15544/2024	19.02.2024	ABLAPL - 14723/2023	SAMBEET PATTANA YAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -2	(Seat No - 11)
23	15545/2024	19.02.2024	ABLAPL - 14709/2023	RAJ KISHOR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -2	(Seat No -

									11)
24	15546/2024	19.02.2024	ABLAPL - 14869/2023	D.B. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 6)
25	15547/2024	19.02.2024	ABLAPL - 14973/2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -2	(Seat No - 12)
26	15548/2024	19.02.2024	ABLAPL - 15134/2023	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 1)
27	15549/2024	19.02.2024	ABLAPL - 15094/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15		(Seat No - 1)
28	15550/2024	19.02.2024	ABLAPL - 15433/2023	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -2	(Seat No - 8)
29	15551/2024	19.02.2024	ABLAPL - 7160/2023	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 7)
30	15552/2024	19.02.2024	WP (C) - 36751/2023	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No - 21)
31	15553/2024	19.02.2024	ABLAPL - 15462/2023	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 8)
3	15554	19.02.	CRLMC-	M. DAS	C.O	COUR	Order Dtd. 2024-03-07	CRIM	(S

2	/2024	2024	3483/2022		.	T NO. 10		INAL MISC	ea t No - 5)
3 3	15555 /2024	19.02. 2024	ABLAPL - 15218/ 2023	KHITISH	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 7)
3 4	15556 /2024	19.02. 2024	CRLMC- 1401/2 018	A.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-01-19		(S ea t No - 7)
3 5	15557 /2024	19.02. 2024	CONTC- 863/20 24	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16		(S ea t No - 7)
3 6	15559 /2024	19.02. 2024	CONTC- 846/20 24	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16		(S ea t No - 7)
3 7	15560 /2024	19.02. 2024	ABLAPL - 15454/ 2023	B.S.SWA IN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 8)
3 8	15561 /2024	19.02. 2024	CONTC- 844/20 24	N.K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16		(S ea t No - 8)
3 9	15562 /2024	19.02. 2024	CONTC- 843/20 24	N.K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16		(S ea t No - 8)
4 0	15563 /2024	19.02. 2024	ABLAPL - 15393/ 2023	N.C.SIN HA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15	BAIL -1	(S ea t No - 2)

4 1	15564 /2024	19.02. 2024	CONTC- 840/20 24	N.K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 2)
4 2	15566 /2024	19.02. 2024	WP (C) - 3296/2 024	R.K.MAL LICK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15	WRIT BRAN CH-1	(S ea t No - 4)
4 3	15567 /2024	19.02. 2024	CONTC- 839/20 24	N.K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 4)
4 4	15569 /2024	19.02. 2024	BLAPL- 830/20 24	DK MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15		(S ea t No - 4)
4 5	15570 /2024	19.02. 2024	BLAPL- 942/20 24	B BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15	BAIL -2	(S ea t No - 12)
4 6	15571 /2024	19.02. 2024	CONTC- 623/20 24	G.K.NAN DA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 12)
4 7	15572 /2024	19.02. 2024	BLAPL- 942/20 24	B BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15	BAIL -2	(S ea t No - 12)
4 8	15573 /2024	19.02. 2024	BLAPL- 14361/ 2023	B.K. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 4)
4 9	15574 /2024	19.02. 2024	CONTC- 626/20	G.K.NAN DA	C.O .	COUR T	Order Dtd. 2024-02-16		(S ea

			24			NO. 11			t No - 4)
5 0	15576 /2024	19.02. 2024	CONTC- 627/20 24	G.K.NAN DA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 4)
5 1	15578 /2024	19.02. 2024	CONTC- 228/20 24	N.K.ROU T	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 4)
5 2	15580 /2024	19.02. 2024	CONTC- 217/20 24	N.K.ROU T	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 4)
5 3	15581 /2024	19.02. 2024	CONTC- 837/20 24	K.S. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 4)
5 4	15582 /2024	19.02. 2024	CONTC- 9609/2 023	B.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 2)
5 5	15584 /2024	19.02. 2024	CONTC- 743/20 24	P.K.MOH APATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 2)
5 6	15585 /2024	19.02. 2024	CONTC- 10821/ 2023	B.D.BIS WAL	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 6)
5 7	15586 /2024	19.02. 2024	BLAPL- 8432/2 023	T.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 12)

58	15588/2024	19.02.2024	CONTC-10472/2023	T.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 2)
59	15589/2024	19.02.2024	CONTC-740/2024	G.C.JEN A	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 8)
60	15590/2024	19.02.2024	CONTC-10469/2023	M.R.ROU TRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 2)
61	15592/2024	19.02.2024	CONTC-1241/2021	A.K. JATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 1)
62	15593/2024	19.02.2024	CONTC-10449/2023	T.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 2)
63	15594/2024	19.02.2024	CONTC-379/2024	A.K.PAN DA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(S ea t No - 2)
64	15596/2024	19.02.2024	CONTC-6951/2023	B.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 2)
65	15597/2024	19.02.2024	WP (C) - 3130/2024	ACHYUTA NANDA PATTANA IK	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRAN CH-8	(S ea t No - 41)
66	15598/2024	19.02.2024	CONTC-725/2024	M.D.BIS WAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(S ea t No

									-41)
67	15599/2024	19.02.2024	CONTC-960/2024	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 41)
68	15600/2024	19.02.2024	CONTC-739/2024	G.C.JEN A	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 41)
69	15601/2024	19.02.2024	ABLAPL - 871/2024	R SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL -2	(Seat No - 12)
70	15602/2024	19.02.2024	CONTC-899/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 12)
71	15603/2024	19.02.2024	ABLAPL - 1203/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 12)
72	15604/2024	19.02.2024	CONTC-892/2024	S.K. ACHARYA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 12)
73	15605/2024	19.02.2024	CONTC-734/2024	G.C.JEN A	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 12)
7	15606	19.02.	ABLAPL	J	C.O	COUR	Order Dtd. 2024-02-15		(S

4	/2024	2024	- 1187/2 024	PRADHAN	.	T NO. 11			ea t No - 12)
7 5	15608 /2024	19.02. 2024	ABLAPL - 1186/2 024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15		(S ea t No - 12)
7 6	15609 /2024	19.02. 2024	CONTC- 877/20 24	KSHIEIT H	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 12)
7 7	15611 /2024	19.02. 2024	ABLAPL - 1209/2 024	G SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 2)
7 8	15612 /2024	19.02. 2024	ABLAPL - 1185/2 024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15		(S ea t No - 2)
7 9	15613 /2024	19.02. 2024	WP (C) - 2982/2 022	R.R.DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-03-11	WRIT BRAN CH-5	(S ea t No - 23)
8 0	15614 /2024	19.02. 2024	ABLAPL - 1183/2 024	J PRADHAN	C.O .	COUR T NO. 6	Order Dtd. 2024-02-15		(S ea t No - 23)
8 1	15615 /2024	19.02. 2024	WP (C) - 19912/ 2023	B.SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2024-02-13	WRIT BRAN CH-3	(S ea t No - 14)

82	15617/2024	19.02.2024	WP (C) - 3326/2024	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No - 8)
83	15618/2024	19.02.2024	WP (C) - 3321/2024	JITENDR A KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No - 8)
84	15619/2024	19.02.2024	ABLAPL - 1176/2024	M PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-15		(Seat No - 8)
85	15620/2024	19.02.2024	ABLAPL - 1179/2024	K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-15		(Seat No - 8)
86	15621/2024	19.02.2024	WP (C) - 3239/2024	J. RANI	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 4)
87	15622/2024	19.02.2024	ABLAPL - 1206/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 1)
88	15623/2024	19.02.2024	BLAPL- 11881/2023	P. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2023-10-31	BAIL -2	(Seat No - 11)
89	15625/2024	19.02.2024	BLAPL- 11882/2023	P. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2023-10-31	BAIL -2	(Seat No - 11)
90	15627/2024	19.02.2024	WP (C) - 3319/2024	JITENDR A KUMAR MISHRA	C.O.	COURT NO.	Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No - 8)

				(2)		8			No-8)
91	15628/2024	19.02.2024	WP (C) - 3320/2024	JITENDR A KUMAR MISHRA (2)	C.O.	COURT NO. 8	Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No-8)
92	15630/2024	19.02.2024	WP (C) - 3396/2024	KSHIEITH	C.O.	COURT NO. 8	Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No-8)
93	15632/2024	19.02.2024	WP (C) - 30075/2021	D. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No-40)
94	15634/2024	19.02.2024	WP (C) - 3237/2024	S. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No-4)
95	15636/2024	19.02.2024	BLAPL-11233/2023	B. SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-02-16	BAIL-2	(Seat No-7)
96	15638/2024	19.02.2024	TRP (C) - 343/2023	J.R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-16	M.J.C.	(Seat No-6)
97	15640/2024	19.02.2024	TRP (C) - 342/2023	J.R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-16	M.J.C.	(Seat No-6)
98	15642/2024	19.02.2024	TRP (C) - 342/2023	K.K. NATH	C.O.	COURT NO. 8	Order Dtd. 2024-02-16	M.J.C.	(Seat No-6)
99	15643	19.02.	BLAPL-	BIBHUTI	C.O	COUR	Order Dtd. 2024-02-16	BAIL	(S

9	/2024	2024	8143/2022	RANJAN MOHANTY	.	T NO. 8		-1	eat No - 4)
100	15645/2024	19.02.2024	TRP (C) - 8/2024	P.K. PATRI	C.O.	COURT NO. 3	Order Dtd. 2024-03-15	M.J.C.	(Seat No - 6)
101	15647/2024	19.02.2024	BLAPL-14328/2023	B. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 4)
102	15649/2024	19.02.2024	BLAPL-9515/2023	G.R. PATRA	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 4)
103	15650/2024	19.02.2024	ABLAPL - 1182/2024	BS SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-02-15		(Seat No - 4)
104	15651/2024	19.02.2024	BLAPL-8530/2023	G. JAYSHING	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 4)
105	15652/2024	19.02.2024	ABLAPL - 818/2024	AK SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-15		(Seat No - 4)
106	15653/2024	19.02.2024	ABLAPL - 1095/2024	L SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-15		(Seat No - 4)
107	15654/2024	19.02.2024	BLAPL-8499/2023	P. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 12)

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108	15655/2024	19.02.2024	ABLAPL-1155/2024	SK BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	BAIL-1 (Seat No-1)
109	15656/2024	19.02.2024	ABLAPL-1184/2024	A DAS	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	(Seat No-1)
110	15657/2024	19.02.2024	WP (C)-3338/2024	A. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	WRIT BRANCH-2 (Seat No-8)
111	15658/2024	19.02.2024	BLAPL-470/2024	NK ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	(Seat No-8)
112	15659/2024	19.02.2024	TRP (C)-19/2024	A.K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-03-18	M.J.C. (Seat No-6)
113	15660/2024	19.02.2024	CONTC-865/2024	M.R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	(Seat No-6)
114	15661/2024	19.02.2024	ABLAPL-1168/2024	B SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	(Seat No-6)
115	15662/2024	19.02.2024	CONTC-864/2024	M.R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	(Seat No-6)
116	15663/2024	19.02.2024	ABLAPL-1200/2024	A PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	(Seat No

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117	15664/2024	19.02.2024	CONTC-821/2024	BISWAJIT PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(Seat No - 7)
118	15665/2024	19.02.2024	ABLAPL - 1188/2024	MR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 4)
119	15666/2024	19.02.2024	CONTC-831/2024	M.R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(Seat No - 1)
120	15667/2024	19.02.2024	ABLAPL - 1180/2024	SANJAY KUMAR PRUSTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 2)
121	15668/2024	19.02.2024	CONTC-810/2024	P.C. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 2)
122	15669/2024	19.02.2024	ABLAPL - 1197/2024	B SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 2)
123	15670/2024	19.02.2024	RSA-153/2022	T. BAG	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	SECO ND APPE AL	(Seat No - 1)
124	15671/2024	19.02.2024	ABLAPL - 1205/2024	SN GAYA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 1)
125	15672/2024	19.02.2024	RSA-18/2022	T. BAG	C.O.	COURT NO.	Order Dtd. 2024-03-15	SECO ND APPE	(Seat

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126	15673/2024	19.02.2024	RSA-289/2016	K.N.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-02-15	SECOND APPEAL	(Seat No-4)
127	15674/2024	19.02.2024	RSA-289/2016	B.K.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-02-15	SECOND APPEAL	(Seat No-4)
128	15675/2024	19.02.2024	WP (C) - 3214/2024	N.PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-4)
129	15676/2024	19.02.2024	FAO-76/2020	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	MISC. APPEAL SEC.	(Seat No-5)
130	15677/2024	19.02.2024	FAO-76/2020	PRASANTA KU.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	MISC. APPEAL SEC.	(Seat No-5)
131	15678/2024	19.02.2024	WP (C) - 10042/2015	S.R.PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-09	WRIT BRANCH-7	(Seat No-48)
132	15679/2024	19.02.2024	WP (C) - 1699/2024	T.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	WRIT BRANCH-7	(Seat No-5)
133	15680/2024	19.02.2024	FAO-4/2017	P.K.RATH	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	MISC. APPEAL SEC.	(Seat No-5)
1	15681	19.02.	FAO-	RABI	C.O	COUR	Order Dtd. 2023-12-15	MISC	(S

34	/2024	2024	4/2017	SAMAL	.	T NO. 23		. APPE AL SEC.	ea t No - 5)
135	15682 /2024	19.02. 2024	CRLREV - 42/202 4	S.K.NAN DA	C.O .	COUR T NO. 6	Order Dtd. 2024-02-09	CRIM INAL REVI SION	(S ea t No - 3)
136	15683 /2024	19.02. 2024	WP (C) - 2798/2 024	S.K.PRA DHAN	C.O .	COUR T NO. 6	Order Dtd. 2024-02-15	WRIT BRAN CH-3	(S ea t No - 33)
137	15684 /2024	19.02. 2024	WP (C) - 2787/2 024	S.K.PRA DHAN	C.O .	COUR T NO. 6	Order Dtd. 2024-02-15	WRIT BRAN CH-3	(S ea t No - 33)
138	15685 /2024	19.02. 2024	CRLREV - 43/202 4	S.K.NAN DA	C.O .	COUR T NO. 6	Order Dtd. 2024-02-09	CRIM INAL REVI SION	(S ea t No - 3)
139	15686 /2024	19.02. 2024	CONTC- 737/20 24	G.C. JENA	C.O .	COUR T NO. 6	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 8)
140	15687 /2024	19.02. 2024	CONTC- 224/20 24	A.K.PAN DEY	C.O .	COUR T NO. 6	Order Dtd. 2024-02-15		(S ea t No - 8)
141	15689 /2024	19.02. 2024	CRLREV - 1/2024	P.K.MOH ANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-02-13	CRIM INAL REVI SION	(S ea t No - 3)
142	15690 /2024	19.02. 2024	WPC (OA) - 689/20 15	R.K. BISOI	C.O .	COUR T NO. 6	Order Dtd. 2024-02-13	OA Bran ch	(S ea t No

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143	15691/2024	19.02.2024	WP (C) - 2507/2014	R.K.MOH APATRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-09	WRIT BRANCH-2	(Seat No - 8)
144	15692/2024	19.02.2024	WP (C) - 2789/2024	S.K.PRA DHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No - 33)
145	15693/2024	19.02.2024	WPC (OA) - 1607/2019	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-12	OA Branch	(Seat No - 1)
146	15694/2024	19.02.2024	WPC (OA) - 688/2015	R.K. BISOI	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	OA Branch	(Seat No - 1)
147	15695/2024	19.02.2024	ABLAPL - 1156/2024	A PATTANA IK	C.O.	COURT NO. 6	Order Dtd. 2024-02-15		(Seat No - 1)
148	15696/2024	19.02.2024	WP (C) - 17833/2015	S.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-09	WRIT BRANCH-3	(Seat No - 14)
149	15697/2024	19.02.2024	ABLAPL - 1152/2024	B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No - 14)
150	15698/2024	19.02.2024	CONTC- 8317/2023	A.MOHAN TY	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	CONT EMPT	(Seat No - 7)

151	15699/2024	19.02.2024	FAO-4/2020	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	MISC. APPELL SEC.	(Seat No - 5)
152	15701/2024	19.02.2024	ABLAPL - 1108/2024	P BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No - 5)
153	15702/2024	19.02.2024	CONTC-789/2024	G.C.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONT EMT	(Seat No - 8)
154	15703/2024	19.02.2024	FAO-4/2020	B. MAHALI	C.O.	COURT NO. 11	Order Dtd. 2023-12-15	MISC. APPELL SEC.	(Seat No - 5)
155	15704/2024	19.02.2024	ABLAPL - 1190/2024	P NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 2)
156	15707/2024	19.02.2024	WP (C) - 2423/2024	LAMBODAR ACHARI	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No - 40)
157	15708/2024	19.02.2024	ABLAPL - 469/2024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL -1	(Seat No - 6)
158	15710/2024	19.02.2024	ABLAPL - 456/2024	KC NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No - 6)
159	15711/2024	19.02.2024	CONTC-792/2024	B.K.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 6)

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1 6 0	15712 /2024	19.02. 2024	ABLAPL - 1207/2 024	S MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 6)
1 6 1	15713 /2024	19.02. 2024	WP (C) - 7689/2 014	M.D.BIS WAL	C.O .	COUR T NO. 11	Order Dtd. 2024-02-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
1 6 2	15716 /2024	19.02. 2024	CONTC- 226/20 24	AKSHAYA KUMAR PANDEY	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15		(S ea t No - 10 3)
1 6 3	15717 /2024	19.02. 2024	ABLAPL - 1204/2 024	D BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 10 3)
1 6 4	15718 /2024	19.02. 2024	CONTC- 781/20 24	B.BEHER A	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 10 3)
1 6 5	15720 /2024	19.02. 2024	FAO- 358/20 23	S. SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15	MISC . APPE AL SEC.	(S ea t No - 9)
1 6 6	15721 /2024	19.02. 2024	CONTC- 780/20 24	S.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 9)
1 6 7	15722 /2024	19.02. 2024	WP (C) - 2506/2 014	R.K.MOH APATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-09	WRIT BRAN CH-2	(S ea t No

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1 6 8	15724 /2024	19.02. 2024	FAO- 358/20 23	P.K. PARIDA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15	MISC . APPE AL SEC.	(S ea t No - 9)
1 6 9	15726 /2024	19.02. 2024	CONTC- 7908/2 023	P.BEHER A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 3)
1 7 0	15728 /2024	19.02. 2024	WP (C) - 13686/ 2023	J.D. MUDULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRAN CH-7	(S ea t No - 44)
1 7 1	15729 /2024	19.02. 2024	WP (C) - 3188/2 024	S.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRAN CH-8	(S ea t No - 41)
1 7 2	15731 /2024	19.02. 2024	WP (C) - 14726/ 2016	M/S.B.K .ROUTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRAN CH-2	(S ea t No - 45)
1 7 3	15733 /2024	19.02. 2024	WP (C) - 3210/2 024	R.C.MUD ULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRAN CH-1	(S ea t No - 4)
1 7 4	15734 /2024	19.02. 2024	WP (C) - 1533/2 013	A.DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-02-15	WRIT BRAN CH-5	(S ea t No - 20)
1 7 5	15735 /2024	19.02. 2024	WP (C) - 3185/2 024	P.K.DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-02-15	WRIT BRAN CH-8	(S ea t No -)

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176	15737/2024	19.02.2024	WP (C) - 671/2024	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	WRIT BRANCH-5	(Seat No - 47)
177	15739/2024	19.02.2024	RSA-380/2022	S MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	SECOND APPELLAL	(Seat No - 3)
178	15740/2024	19.02.2024	WP (C) - 14642/2018	S.S. JAGADEV	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No - 8)
179	15741/2024	19.02.2024	RSA-380/2022	S.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	SECOND APPELLAL	(Seat No - 3)
180	15742/2024	19.02.2024	WP (C) - 36430/2023	M.R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No - 8)
181	15743/2024	19.02.2024	ABLAPL - 1178/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-15		(Seat No - 8)
182	15744/2024	19.02.2024	WP (C) - 2701/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No - 33)
183	15745/2024	19.02.2024	ABLAPL - 1172/2024	S.K.SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	BAIL-1	(Seat No - 1)
1	15747	19.02.	WP (C) -	K.C.	C.O	COUR	Order Dtd. 2024-02-15	WRIT	(S

84	/2024	2024	2753/2024	PANDA	.	T NO. 23		BRANCH-3	eat No - 33)
185	15749/2024	19.02.2024	ABLAPL - 1169/2024	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(S eat No - 33)
186	15751/2024	19.02.2024	ABLAPL - 1164/2024	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(S eat No - 33)
187	15752/2024	19.02.2024	WP (C) - 342/2024	S.N.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-2	(S eat No - 50)
188	15753/2024	19.02.2024	ABLAPL - 1162/2024	P.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(S eat No - 50)
189	15754/2024	19.02.2024	ABLAPL - 1163/2024	H.K.MAHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(S eat No - 50)
190	15756/2024	19.02.2024	WP (C) - 2772/2024	BIRANCHI KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-3	(S eat No - 33)
191	15757/2024	19.02.2024	CRLMC-235/2024	A.TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(S eat No -)

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192	15759/2024	19.02.2024	ABLAPL - 1160/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No - 33)
193	15760/2024	19.02.2024	CRLMC-112/2024	M.R.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No - 2)
194	15761/2024	19.02.2024	WP (C) - 2775/2024	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-07-04	WRIT BRANCH-3	(Seat No - 33)
195	15762/2024	19.02.2024	ABLAPL - 1158/2024	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No - 33)
196	15763/2024	19.02.2024	WP (C) - 2699/2024	M.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No - 7)
197	15764/2024	19.02.2024	CRLMC-2998/2023	M.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No - 2)
198	15765/2024	19.02.2024	MATA-96/2023	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	FIRST APPEAL	(Seat No - 4)
199	15766/2024	19.02.2024	WP (C) - 2644/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No - 7)

200	15767/2024	19.02.2024	WP (C) - 2640/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No - 7)
201	15769/2024	19.02.2024	MATA- 274/2022	SANTOSH SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	FIRST APPELL	(Seat No - 2)
202	15770/2024	19.02.2024	WP (C) - 2599/2024	S. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No - 3)
203	15772/2024	19.02.2024	WP (C) - 41988/2021	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
204	15774/2024	19.02.2024	WP (C) - 16826/2018	M. BEHERA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
205	15775/2024	19.02.2024	WP (C) - 657/2023	GANESH CH. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
206	15777/2024	19.02.2024	WP (C) - 657/2023	K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
207	15778/2024	19.02.2024	CONTC- 1569/2018	M. BEHERA	C.O.	COURT NO.	Order Dtd. 2024-02-16	CONTEMPT	(Seat No - 103)

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208	15779/2024	19.02.2024	WP (C) - 655/2023	GANESH CH. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
209	15783/2024	19.02.2024	WP (C) - 31984/2022	G.C. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
210	15784/2024	19.02.2024	WP (C) - 3207/2024	P K DASH	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
211	15785/2024	19.02.2024	ABLAPL - 1704/2023	R.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-04-11	BAIL -2	(Seat No-9)
212	15786/2024	19.02.2024	WP (C) - 3203/2024	P K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
213	15787/2024	19.02.2024	WP (C) - 35325/2022	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-1)
214	15788/2024	19.02.2024	WP (C) - 3201/2024	P K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-10)

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215	15790/2024	19.02.2024	WP (C) - 35329/2022	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
216	15791/2024	19.02.2024	CRA-200/1995	S.P.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	CRIMINAL APPELL	(Seat No - 8)
217	15792/2024	19.02.2024	WP (C) - 35338/2022	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
218	15793/2024	19.02.2024	WP (C) - 35340/2022	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
219	15794/2024	19.02.2024	ABLAPL - 5376/2023	B.S.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	BAIL-2	(Seat No - 10)
220	15795/2024	19.02.2024	WP (C) - 3204/2024	P K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
221	15796/2024	19.02.2024	WP (C) - 35356/2022	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No - 1)

2 2 2	15797 /2024	19.02. 2024	ABLAPL - 15429/ 2023	B.MISHR A	C.O .	COUR T NO. 2	Order Dtd. 2024-02-15	BAIL -2	(S ea t No - 8)
2 2 3	15798 /2024	19.02. 2024	ABLAPL - 12352/ 2015	D. DASH	C.O .	COUR T NO. 2	Order Dtd. 2015-12-04		(S ea t No - 8)
2 2 4	15799 /2024	19.02. 2024	ABLAPL - 2569/2 022	H.K. PATRA	C.O .	COUR T NO. 5	Order Dtd. 2022-03-30	BAIL -1	(S ea t No - 3)
2 2 5	15800 /2024	19.02. 2024	WP (C) - 488/20 19	J.MOHAN TY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-15	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
2 2 6	15801 /2024	19.02. 2024	WP (C) - 5671/2 019	B K DAS	C.O .	COUR T NO. 3	Order Dtd. 2024-02-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
2 2 7	15802 /2024	19.02. 2024	BLAPL- 5176/2 023	P.K. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023-11-10	BAIL -1	(S ea t No - 4)
2 2 8	15803 /2024	19.02. 2024	WP (C) - 2460/2 024	A.K.MOH ANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-15	WRIT BRAN CH-8	(S ea t No - 40)
2 2 9	15804 /2024	19.02. 2024	WP (C) - 7272/2 022	B K DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-02-16	WRIT BRAN CH (DIV ISIO N	(S ea t No - 10

								BENC H-1)	4)
2 3 0	15805 /2024	19.02. 2024	ABLAPL - 6499/2 022	J.P. KAR	C.O .	COUR T NO. 5	Order Dtd. 2022-07-06	BAIL -1	(S ea t No - 1)
2 3 1	15806 /2024	19.02. 2024	WP (C) - 2457/2 024	A.K.MOH ANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-15	WRIT BRAN CH-8	(S ea t No - 40)
2 3 2	15807 /2024	19.02. 2024	WP (C) - 4052/2 018	SANJAYA KU. SAHU	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 3 3	15808 /2024	19.02. 2024	CRLA- 623/20 23	ASHOK KUMAR SARANGI	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	CRIM INAL APPE AL	(S ea t No - 9)
2 3 4	15809 /2024	19.02. 2024	WP (C) - 2456/2 024	A.K.MOH ANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-15	WRIT BRAN CH-8	(S ea t No - 40)
2 3 5	15810 /2024	19.02. 2024	CRLMP- 874/20 19	P.K.JEN A	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	WRIT BRAN CH-5	(S ea t No - 23)
2 3 6	15811 /2024	19.02. 2024	ABLAPL - 1777/2 023	S. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023-12-01	BAIL -2	(S ea t No - 9)
2 3 7	15812 /2024	19.02. 2024	WP (C) - 2454/2 024	A.K.MOH ANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-15	WRIT BRAN CH-8	(S ea t No

									-40)
238	15813/2024	19.02.2024	WP (C) - 2453/2024	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No - 40)
239	15814/2024	19.02.2024	ABLAPL - 11122/2023	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-12-20	BAIL -2	(Seat No - 11)
240	15815/2024	19.02.2024	WP (C) - 2449/2024	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No - 40)
241	15816/2024	19.02.2024	BLAPL- 112/2022	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-10-26	BAIL -1	(Seat No - 2)
242	15817/2024	19.02.2024	CRLMP- 1498/2021	R.CH.ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No - 43)
243	15818/2024	19.02.2024	WP (C) - 3414/2024	G. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
244	15819/2024	19.02.2024	WP (C) - 7853/2017	P K RATH	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)

245	15820/2024	19.02.2024	WP (C) - 244/2024	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No - 49)
246	15821/2024	19.02.2024	WP (C) - 3261/2024	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
247	15822/2024	19.02.2024	WP (C) - 14587/2018	D.K.BISOI	C.O.	COURT NO. 23	Judgement Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
248	15823/2024	19.02.2024	CRLMP-1772/2022	R.CH.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No - 32)
249	15824/2024	19.02.2024	WP (C) - 3261/2024	B.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
250	15825/2024	19.02.2024	WP (C) - 19162/2022	B.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
251	15826/2024	19.02.2024	JCRLA-34/2021	T.D. RATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPELL	(Seat No - 9)
2	15827	19.02.	MATA-	P.JENA	C.O	COUR	Order Dtd. 2024-02-15	FIRS	(S

52	/2024	2024	222/2022		.	T NO. 5		T APPE AL	ea t No - 2)
253	15828 /2024	19.02. 2024	CRLA- 107/20 24	S. MITRA	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 10)
254	15829 /2024	19.02. 2024	MATA- 222/20 22	P.K.PAL	C.O .	COUR T NO. 5	Order Dtd. 2024-02-15	FIRS T APPE AL	(S ea t No - 2)
255	15830 /2024	19.02. 2024	LAA- 48/202 2	G.D. SINGH	C.O .	COUR T NO. 16	Order Dtd. 2024-03-11	FIRS T APPE AL	(S ea t No - 5)
256	15831 /2024	19.02. 2024	WP (C) - 12574/ 2023	D.P.DAS	C.O .	COUR T NO. 16	Order Dtd. 2024-02-13	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
257	15832 /2024	19.02. 2024	CRLA- 578/20 22	S. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 7)
258	15833 /2024	19.02. 2024	ABLAPL - 882/20 24	SK BHANJAD EO	C.O .	COUR T NO. 5	Order Dtd. 2024-02-09		(S ea t No - 7)
259	15834 /2024	19.02. 2024	CRLMP- 1352/2 023	SURYAKA NTA DASMOHA PATRA	C.O .	COUR T NO. 5	Order Dtd. 2024-02-15	WRIT BRAN CH-1	(S ea t No - 1)
260	15835 /2024	19.02. 2024	CRLMP- 2513/2 023	N.MALLI CK	C.O .	COUR T NO.	Order Dtd. 2024-02-16	WRIT BRAN CH-4	(S ea t

						5			No-46)
261	15836/2024	19.02.2024	ABLAPL-1085/2024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No-46)
262	15837/2024	19.02.2024	CRLMP-2555/2023	B.P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-46)
263	15838/2024	19.02.2024	ABLAPL-1087/2024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No-46)
264	15839/2024	19.02.2024	ABLAPL-664/2024	SS BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-46)
265	15840/2024	19.02.2024	CRLA-188/2020	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	CRIMINAL APPELL	(Seat No-10)
266	15841/2024	19.02.2024	CRLMP-916/2023	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-6	(Seat No-16)
267	15842/2024	19.02.2024	ABLAPL-457/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-1	(Seat No-1)
2	15843	19.02.	CRLMP-	R.K.	C.O	COUR	Order Dtd. 2024-02-15	WRIT	(S

68	/2024	2024	1968/2023	BARIK .	T NO. 2 OLD		BRANCH-7	eat No - 15)
269	15844/2024	19.02.2024	ABLAPL - 939/2024	S SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL -2 (Seat No - 12)
270	15845/2024	19.02.2024	CRLA- 623/2019	S.K.DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-16	CRIMINAL APPEAL (Seat No - 6)
271	15846/2024	19.02.2024	CRLMP- 1244/2022	P.K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-16	WRIT BRANCH-2 (Seat No - 45)
272	15847/2024	19.02.2024	CRLMP- 197/2024	S. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-16	WRIT BRANCH-4 (Seat No - 17)
273	15848/2024	19.02.2024	WP (C) - 33904/2021	K.N.SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-2) (Seat No - 115)
274	15849/2024	19.02.2024	CRLMP- 190/2024	K.K. NATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-4 (Seat No - 17)
275	15850/2024	19.02.2024	CRLMP- 191/2024	K.K. NATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-4 (Seat No -)

									17)
276	15851/2024	19.02.2024	CRLMP-1324/2023	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-1)
277	15852/2024	19.02.2024	WP (C)-7942/2016	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	WRIT BRANCH-8	(Seat No-41)
278	15853/2024	19.02.2024	ARBP-37/2023	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16		(Seat No-41)
279	15854/2024	19.02.2024	CRLMP-192/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-17)
280	15855/2024	19.02.2024	CRLMP-194/2024	S.P. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-17)
281	15856/2024	19.02.2024	ARBP-72/2023	S.K.PRA DHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-16		(Seat No-17)
282	15857/2024	19.02.2024	BLAPL-14619/2023	SRIKANT KU. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-16	BAIL-2	(Seat No-8)
283	15858/2024	19.02.2024	BLAPL-533/2024	P NAYAK	C.O.	CHIEF JUST	Order Dtd. 2024-02-16		(Seat

						ICE'S COURT			No-8)
284	15859/2024	19.02.2024	BLAPL-14631/2023	SRIKANT KU. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-16	BAIL-2	(Seat No-8)
285	15860/2024	19.02.2024	BLAPL-615/2024	SK JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-16		(Seat No-8)
286	15861/2024	19.02.2024	WP (C)-3238/2024	B.R.SEN APATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
287	15862/2024	19.02.2024	BLAPL-14533/2023	B P TANGA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-16	BAIL-1	(Seat No-3)
288	15863/2024	19.02.2024	BLAPL-14164/2023	S R PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-29	BAIL-1	(Seat No-5)
289	15864/2024	19.02.2024	CRLA-964/2023	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
290	15865/2024	19.02.2024	BLAPL-14155/2023	BISWARA NJAN DALAI	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	BAIL-1	(Seat No-5)
299	15866/2024	19.02.2024	CRLA-1285/2	P.N. NAYAK	C.O.	COURT	Order Dtd. 2024-02-16	CRIMINAL	(Seat

1			023			NO. 5		APPE AL	t No - 9)
2 9 2	15867 /2024	19.02. 2024	BLAPL- 14143/ 2023	H K PATRA	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 5)
2 9 3	15868 /2024	19.02. 2024	BLAPL- 14053/ 2023	S P SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 12)
2 9 4	15869 /2024	19.02. 2024	BLAPL- 13662/ 2023	BISWARA NJAN DALAI	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 7)
2 9 5	15870 /2024	19.02. 2024	BLAPL- 13661/ 2023	BISWARA NJAN DALAI	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 7)
2 9 6	15871 /2024	19.02. 2024	BLAPL- 10480/ 2023	BISWARA NJAN DALAI	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 12)
2 9 7	15872 /2024	19.02. 2024	BLAPL- 10803/ 2023	RAHUL SETHI	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 10)
2 9 8	15873 /2024	19.02. 2024	BLAPL- 13394/ 2023	M K MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 3)
2 9 9	15876 /2024	19.02. 2024	BLAPL- 12426/ 2023	A K BEHERA	C.O .	COUR T NO. 5	Order Dtd. 2024-02-16	BAIL -2	(S ea t No

									-7)
300	15878/2024	19.02.2024	BLAPL-10832/2023	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	BAIL-2	(Seat No - 10)
301	15923/2024	19.02.2024	WP (C) - 6493/2021	S.K.DWIVEDI	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No - 19)
302	15924/2024	19.02.2024	WP (C) - 35133/2023	B.K.PATIL	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No - 17)
303	15925/2024	19.02.2024	WP (C) - 3257/2024	S.M.SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 4)
304	15926/2024	19.02.2024	WP (C) - 3040/2024	M.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-6	(Seat No - 35)
305	15927/2024	19.02.2024	WP (C) - 3259/2024	S.M.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 4)
306	15928/2024	19.02.2024	WP (C) - 3258/2024	S.M.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 4)
307	15929/2024	19.02.2024	WP (C) - 3111/2024	K.C.MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No -

									41)
308	15930/2024	19.02.2024	WP (C) - 3114/2024	K.C.MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No - 41)
309	15931/2024	19.02.2024	WP (C) - 3106/2024	K.C.MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No - 41)
310	15932/2024	19.02.2024	WP (C) - 3309/2024	A.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No - 8)
311	15933/2024	19.02.2024	WP (C) - 3118/2024	N.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-8	(Seat No - 41)
312	15934/2024	19.02.2024	WP (C) - 40512/2023	B.RATH	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-8	(Seat No - 40)
313	15935/2024	19.02.2024	WP (C) - 3256/2024	S.M.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 4)
314	15936/2024	19.02.2024	WP (C) - 42004/2023	R.K.SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-8	(Seat No - 42)
315	15937/2024	19.02.2024	CMP-1640/2023	S.K.PRAHDAN	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No

									- 20)
3 1 6	15938 /2024	19.02. 2024	CMP- 83/202 4	N.C.MIS HRA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-6	(S ea t No - 54)
3 1 7	15939 /2024	19.02. 2024	CMP- 1637/2 023	S.P.SAM ANTA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-5	(S ea t No - 20)
3 1 8	15940 /2024	19.02. 2024	CMP- 462/20 23	N.C.SIN HA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-1	(S ea t No - 4)
3 1 9	15941 /2024	19.02. 2024	CMP- 462/20 23	N.C.SIN HA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-1	(S ea t No - 4)
3 2 0	15944 /2024	19.02. 2024	CMP- 410/20 22	M.BEHER A	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-3	(S ea t No - 14)
3 2 1	15945 /2024	19.02. 2024	CMP- 410/20 22	SK.MEHE RULLA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-3	(S ea t No - 14)
3 2 2	15947 /2024	19.02. 2024	CMP- 461/20 23	N.C.SIN HA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-1	(S ea t No - 4)
3 2 3	15948 /2024	19.02. 2024	CMP- 461/20 23	N.C.SIN HA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-16	WRIT BRAN CH-1	(S ea t No

									-4)
324	15950/2024	19.02.2024	CMP-411/2022	M.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-3	(Seat No - 14)
325	15951/2024	19.02.2024	CMP-411/2022	SK.MEHERULLA	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-3	(Seat No - 14)
326	15953/2024	19.02.2024	CMP-677/2017	B.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No - 20)
327	15954/2024	19.02.2024	WP (C) - 3097/2024	B.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-6	(Seat No - 35)
328	15955/2024	19.02.2024	CMP-481/2023	S.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 4)
329	15956/2024	19.02.2024	WP (C) - 10936/2018	S.R.PANAI	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
330	15957/2024	19.02.2024	WP (C) - 27676/2023	A.T.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No - 49)
333	15958/2024	19.02.2024	RPFAM-349/20	P.K.MOHANTY	C.O.	COURT	Order Dtd. 2024-02-16	FIRST	(Sea

1			23			NO. 20		APPE AL	t No - 5)
3 3 2	15959 /2024	19.02. 2024	BLAPL- 132/20 24	BB ROUT	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 2)
3 3 3	15960 /2024	19.02. 2024	RVWPET - 61/202 2	K.M.SAH OO	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	CIVI L REVI SION	(S ea t No - 1)
3 3 4	15961 /2024	19.02. 2024	WP (C) - 1183/2 024	A. K. ACHARYA	C.O .	COUR T NO. 10	Order Dtd. 2024-02-13	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
3 3 5	15962 /2024	19.02. 2024	ABLAPL - 835/20 24	A SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15		(S ea t No - 10 7)
3 3 6	15963 /2024	19.02. 2024	ABLAPL - 745/20 24	A SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15	BAIL -2	(S ea t No - 11)
3 3 7	15964 /2024	19.02. 2024	RVWPET - 101/20 23	K.SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	CIVI L REVI SION	(S ea t No - 1)
3 3 8	15965 /2024	19.02. 2024	ABLAPL - 109/20 24	A SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15		(S ea t No - 1)
3 3 9	15966 /2024	19.02. 2024	FAO- 7/2024	P.K.PAR IDA	C.O .	COUR T NO.	Order Dtd. 2024-02-16	MISC . APPE	(S ea t

						10		AL SEC.	No - 5)
3 4 0	15967 /2024	19.02. 2024	RSA- 117/20 23	P. NAYAK	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15	SECO ND APPE AL	(S ea t No - 5)
3 4 1	15968 /2024	19.02. 2024	WPC (OA C) - 1376/2 018	TAPAN SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	OA Bran ch	(S ea t No - 1)
3 4 2	15969 /2024	19.02. 2024	CMAPL- 275/20 22	S. BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	M.J. C.	(S ea t No - 2)
3 4 3	15970 /2024	19.02. 2024	WPC (OA C) - 3158/2 018	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15	OA Bran ch	(S ea t No - 1)
3 4 4	15971 /2024	19.02. 2024	FAO- 7/2024	S.SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	MISC . APPE AL SEC.	(S ea t No - 5)
3 4 5	15972 /2024	19.02. 2024	MACA- 163/20 20	S. SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15	MISC . APPE AL SEC.	(S ea t No - 1)
3 4 6	15973 /2024	19.02. 2024	CONTC- 934/20 23	A MALLICK	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15	CONT EMPT	(S ea t No - 3)
3 4 7	15974 /2024	19.02. 2024	MACA- 678/20 20	S. SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15	MISC . APPE AL SEC.	(S ea t No - 1)
3 4	15975 /2024	19.02. 2024	FAO- 79/202	MANGUL NAIK	C.O .	COUR T	Order Dtd. 2024-02-29	MISC .	(S ea

8			2			NO. 1		APPE AL SEC.	t No - 2)
3 4 9	15976 /2024	19.02. 2024	FAO- 585/20 23	S.K.SAH OO	C.O .	COUR T NO. 23	Order Dtd. 2024-02-16	MISC . APPE AL SEC.	(S ea t No - 2)
3 5 0	15977 /2024	19.02. 2024	MACA- 1252/2 023	S.K. SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-03-19	MISC . APPE AL SEC.	(S ea t No - 4)
3 5 1	15978 /2024	19.02. 2024	FAO- 482/20 23	GOPINAT H SETHI	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15	MISC . APPE AL SEC.	(S ea t No - 8)
3 5 2	15979 /2024	19.02. 2024	WP (C) - 3368/2 024	K.M.SAH OO	C.O .	COUR T NO. 23	Order Dtd. 2024-02-16	WRIT BRAN CH-2	(S ea t No - 8)
3 5 3	15980 /2024	19.02. 2024	WP (C) - 32210/ 2023	G.SUNDA RA	C.O .	COUR T NO. 23	Order Dtd. 2024-02-16	WRIT BRAN CH-4	(S ea t No - 27)
3 5 4	15981 /2024	19.02. 2024	MACA- 562/20 23	P.K. PARIDA	C.O .	COUR T NO. 23	Order Dtd. 2024-02-15	MISC . APPE AL SEC.	(S ea t No - 1)
3 5 5	15983 /2024	19.02. 2024	WP (C) - 5647/2 023	J.P.KAR	C.O .	COUR T NO. 23	Order Dtd. 2024-02-16	WRIT BRAN CH-6	(S ea t No - 25)
3 5 6	15984 /2024	19.02. 2024	MACA- 562/20 23	S.K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-02-15	MISC . APPE AL SEC.	(S ea t No -)

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357	15986/2024	19.02.2024	WP (C) - 5647/2023	K.N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH-6	(Seat No - 25)
358	15987/2024	19.02.2024	MACA-608/2023	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	MISC. APPELL SEC.	(Seat No - 6)
359	15989/2024	19.02.2024	WP (C) - 2797/2024	G.B.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH-3	(Seat No - 33)
360	15990/2024	19.02.2024	MACA-608/2023	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	MISC. APPELL SEC.	(Seat No - 6)
361	15991/2024	19.02.2024	WP (C) - 28988/2023	SANJAY KU. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2023-12-07	WRIT BRANCH-8	(Seat No - 29)
362	15992/2024	19.02.2024	MACA-465/2022	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	MISC. APPELL SEC.	(Seat No - 7)
363	15993/2024	19.02.2024	WP (C) - 2853/2024	P.R.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No - 37)
364	15994/2024	19.02.2024	MACA-465/2022	INDRAJIT PALBABU	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	MISC. APPELL SEC.	(Seat No - 7)

3 6 5	15995 /2024	19.02. 2024	WP (C) - 3016/2 024	P.C.DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-02-16	WRIT BRAN CH-6	(S ea t No - 35)
3 6 6	15996 /2024	19.02. 2024	CRLMC- 3935/2 022	S.K. JENA	C.O .	COUR T NO. 10	Order Dtd. 2022-12-22	CRIM INAL MISC	(S ea t No - 2)
3 6 7	15998 /2024	19.02. 2024	WP (C) - 3090/2 024	A.SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	WRIT BRAN CH-6	(S ea t No - 35)
3 6 8	15999 /2024	19.02. 2024	CRLMC- 3299/2 022	M.R. SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2022-12-14	CRIM INAL MISC	(S ea t No - 3)
3 6 9	16000 /2024	19.02. 2024	WP (C) - 3093/2 024	P.R.SWA IN	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	WRIT BRAN CH-6	(S ea t No - 35)
3 7 0	16002 /2024	19.02. 2024	WP (C) - 3401/2 024	B.P.TUN GA	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	WRIT BRAN CH-4	(S ea t No - 46)
3 7 1	16003 /2024	19.02. 2024	CONTC- 944/20 24	S.K. DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-02-15		(S ea t No - 46)
3 7 2	16004 /2024	19.02. 2024	WP (C) - 2523/2 024	D.K.JEN A	C.O .	COUR T NO. 10	Order Dtd. 2024-02-16	WRIT BRAN CH-1	(S ea t No - 3)

373	16005/2024	19.02.2024	WP (C) - 532/2024	Y. DAS	C.O.	COURT NO. 10		WRIT BRANCH-4	(Seat No - 52)
374	16006/2024	19.02.2024	WP (C) - 2421/2024	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2024-03-15	WRIT BRANCH-8	(Seat No - 40)
375	16007/2024	19.02.2024	WP (C) - 3332/2024	B.C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No - 8)
376	16008/2024	19.02.2024	WP (C) - 42835/2023	PRANAYANEE DASMOHA PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 30)
377	16009/2024	19.02.2024	WP (C) - 10743/2016	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-16	WRIT BRANCH-7	(Seat No - 18)
378	16010/2024	19.02.2024	ABLAPL - 14946/2023	J. PARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 12)
379	16012/2024	19.02.2024	CRLA- 2/2022	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 7)
380	16014/2024	19.02.2024	BLAPL- 14579/2023	K.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 3)

381	16015/2024	19.02.2024	ABLAPL - 8840/2023	M. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL -2	(Seat No - 10)
382	16016/2024	19.02.2024	ABLAPL - 15453/2023	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 8)
383	16017/2024	19.02.2024	ABLAPL - 14144/2023	BISWARA NJAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 2)
384	16018/2024	19.02.2024	ABLAPL - 14144/2023	B.K. DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 2)
385	16019/2024	19.02.2024	ABLAPL - 15493/2023	AMIT KUMAR SAA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 8)
386	16020/2024	19.02.2024	ABLAPL - 14145/2023	BISWARA NJAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 2)
387	16021/2024	19.02.2024	ABLAPL - 15461/2023	PRIYA RANJAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -2	(Seat No - 8)
388	16022/2024	19.02.2024	CRLMP-2567/2023	S.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No - 46)
389	16023/2024	19.02.2024	ABLAPL - 14162/	K. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-02-16	BAIL -1	(Seat

			2023			11			No - 2)
390	16024/2024	19.02.2024	ABLAPL - 14162/2023	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 2)
391	16025/2024	19.02.2024	CRLMP-1896/2023	S R PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No - 37)
392	16026/2024	19.02.2024	CRLREV - 320/2022	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	CRIMINAL REVISION	(Seat No - 3)
393	16027/2024	19.02.2024	WP (C) - 3198/2024	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No - 41)
394	16029/2024	19.02.2024	WP (C) - 23912/2014	P.K. PAL	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No - 38)
395	16030/2024	19.02.2024	WP (C) - 33181/2023	D. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No - 54)
396	16031/2024	19.02.2024	WP (C) - 33181/2023	R.R.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No - 54)
397	16032/2024	19.02.2024	WP (C) - 342/2024	S.DAS	C.O.	COURT NO.	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat

						5			No - 50)
398	16033/2024	19.02.2024	WP (C) - 33181/2023	R.R.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No - 54)
399	16034/2024	19.02.2024	WP (C) - 39617/2023	S. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No - 26)
400	16035/2024	19.02.2024	WP (C) - 19431/2013	S B UDGATA	C.O.	COURT NO. 5	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No - 36)
401	16037/2024	19.02.2024	ABLAPL - 1210/2024	B SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	BAIL -1	(Seat No - 2)
402	16038/2024	19.02.2024	ABLAPL - 1101/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No - 2)
403	16039/2024	19.02.2024	ABLAPL - 1189/2024	PK PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No - 2)
404	16040/2024	19.02.2024	ABLAPL - 1234/2024	DK SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No - 2)
405	16041/2024	19.02.2024	ABLAPL - 1231/2024	SK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No

									- 2)
4 0 6	16042 /2024	19.02. 2024	ABLAPL - 1230/2 024	AK JATI	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 2)
4 0 7	16043 /2024	19.02. 2024	ABLAPL - 1220/2 024	GR PATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 2)
4 0 8	16044 /2024	19.02. 2024	ABLAPL - 1219/2 024	A SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 2)
4 0 9	16046 /2024	19.02. 2024	ABLAPL - 1202/2 024	GC JENA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 2)
4 1 0	16047 /2024	19.02. 2024	ABLAPL - 1199/2 024	HK PATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 7)
4 1 1	16048 /2024	19.02. 2024	ABLAPL - 1144/2 024	SN MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15		(S ea t No - 7)
4 1 2	16049 /2024	19.02. 2024	ABLAPL - 992/20 24	KK NATH	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 8)
4 1 3	16050 /2024	19.02. 2024	ABLAPL - 972/20 24	SP SAMANTA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 7)
4 1 4	16051 /2024	19.02. 2024	ABLAPL - 1211/2	GANESH SAHOO	C.O .	COUR T NO.	Order Dtd. 2024-02-16	BAIL -1	(S ea t

			024			11		No-3)
415	16052/2024	19.02.2024	ABLAPL-715/2024	A JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	(Seat No-3)
416	16053/2024	19.02.2024	ABLAPL-1225/2024	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	(Seat No-3)
417	16054/2024	19.02.2024	ABLAPL-1193/2024	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL-1 (Seat No-2)
418	16055/2024	19.02.2024	ABLAPL-1215/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	(Seat No-2)
419	16056/2024	19.02.2024	ABLAPL-1212/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	(Seat No-2)
420	16057/2024	19.02.2024	ABLAPL-109/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	(Seat No-2)
421	16058/2024	19.02.2024	BLAPL-10686/2023	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2023-12-19	BAIL-2 (Seat No-11)
422	16059/2024	19.02.2024	ABLAPL-745/2024	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2 (Seat No-11)

4 2 3	16060 /2024	19.02. 2024	BLAPL- 13411/ 2023	S. CHODHU RY	C.O .	COUR T NO. 17	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 8)
4 2 4	16061 /2024	19.02. 2024	ABLAPL - 835/20 24	J PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2024-02-15		(S ea t No - 8)
4 2 5	16062 /2024	19.02. 2024	ABLAPL - 1208/2 024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-03-22	BAIL -1	(S ea t No - 2)
4 2 6	16063 /2024	19.02. 2024	ABLAPL - 1217/2 024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 8)
4 2 7	16064 /2024	19.02. 2024	ABLAPL - 1218/2 024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-03-15		(S ea t No - 8)
4 2 8	16065 /2024	19.02. 2024	ABLAPL - 1222/2 024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-03-22	BAIL -1	(S ea t No - 3)
4 2 9	16066 /2024	19.02. 2024	BLAPL- 13588/ 2023	R.K. MOHAPAT RA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 2)
4 3 0	16067 /2024	19.02. 2024	BLAPL- 13588/ 2023	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -1	(S ea t No - 2)
4 3 1	16068 /2024	19.02. 2024	BLAPL- 3365/2 023	S. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	BAIL -2	(S ea t No -)

									7)
4 3 2	16070 /2024	19.02. 2024	CONTC- 639/20 24	M/S. PRAMOD KUMAR ROUT	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 7)
4 3 3	16072 /2024	19.02. 2024	CONTC- 7620/2 022	B B MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 3)
4 3 4	16073 /2024	19.02. 2024	CONTC- 819/20 24	C R NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-16		(S ea t No - 3)
4 3 5	16074 /2024	19.02. 2024	CONTC- 2347/2 023	SURYA KANTA SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03-15	CONT EMPT	(S ea t No - 5)
4 3 6	16075 /2024	19.02. 2024	CONTC- 269/20 24	J D MUDULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16		(S ea t No - 5)
4 3 7	16076 /2024	19.02. 2024	CONTC- 8833/2 023	G K ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 3)
4 3 8	16077 /2024	19.02. 2024	CONTC- 8833/2 023	M/S. RANJIT MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-16	CONT EMPT	(S ea t No - 3)
4 3 9	16078 /2024	19.02. 2024	WP (C) - 3273/2 024	SESHADE V BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRAN CH-1	(S ea t No - 4)
4 4 0	16079 /2024	19.02. 2024	WP (C) - 2379/2 024	B SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-02-16	WRIT BRAN CH-7	(S ea t No

						OLD			-48)
441	16080/2024	19.02.2024	WP (C) - 3189/2024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No - 41)
442	16081/2024	19.02.2024	WP (C) - 15689/2020	B K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 31)
443	16082/2024	19.02.2024	CONTC-834/2024	M BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	CONT EMPT	(Seat No - 8)
444	16083/2024	19.02.2024	CONTC-763/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16		(Seat No - 8)
445	16084/2024	19.02.2024	CONTC-764/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16		(Seat No - 8)
446	16085/2024	19.02.2024	CONTC-772/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	CONT EMPT	(Seat No - 5)
447	16086/2024	19.02.2024	CONTC-3358/2023	S R PANI	C.O.	COURT NO. 16	Order Dtd. 2024-03-22	CONT EMPT	(Seat No - 2)
448	16087/2024	19.02.2024	CONTC-9626/2023	TAPAN SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-02-16	CONT EMPT	(Seat No - 2)

449	16088/2024	19.02.2024	WP (C) - 3313/2024	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-02-16	WRIT BRANCH-2	(Seat No - 8)
450	16089/2024	19.02.2024	LAA-123/2018	S.P. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-02-16	FIRST APPELLAL	(Seat No - 4)
451	16090/2024	19.02.2024	WP (C) - 5604/2016	LAXMIDHAR SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
452	16095/2024	19.02.2024	WP (C) - 3035/2024	J.P.KAR	C.O.	COURT NO. 16	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
453	15616/2024	19.02.2024	ABLAPL - 526/2024	BB ROUT	GENERAL		Order Dtd. 2024-02-15		(Seat No - 104)
454	15688/2024	19.02.2024	WA-837/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPELLAL	(Seat No - 4)
455	15700/2024	19.02.2024	BLAPL-12313/2023	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-02-16	BAIL-1	(Seat No - 2)
456	15705/2024	19.02.2024	CRLMC-116/2024	SASHI BHUSAN PANDA	GENERAL		Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No - 2)

457	15706/2024	19.02.2024	WA-2671/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No - 7)
458	15709/2024	19.02.2024	WA-2672/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No - 7)
459	15714/2024	19.02.2024	ABLAPL - 11297/2023	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-02-13	BAIL -1	(Seat No - 6)
460	15715/2024	19.02.2024	WA-462/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 1)
461	15719/2024	19.02.2024	WA-684/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No - 1)
462	15723/2024	19.02.2024	ABLAPL - 1119/2024	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2024-02-13		(Seat No - 1)
463	15725/2024	19.02.2024	WA-1145/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No - 1)
464	15727/2024	19.02.2024	WA-752/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 7)
465	15730/2024	19.02.2024	WA-881/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No -)

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4 6 6	15732 /2024	19.02. 2024	ABLAPL - 6335/2 023	BISWAJI T DAS	GEN ERA L		Order Dtd. 2023-08-29	BAIL -1	(S ea t No - 3)
4 6 7	15736 /2024	19.02. 2024	CRLMC- 157/20 24	MAHADEV SAHU	GEN ERA L		Order Dtd. 2024-02-16	CRIM INAL MISC	(S ea t No - 2)
4 6 8	15738 /2024	19.02. 2024	WA- 884/20 22	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S ea t No - 3)
4 6 9	15746 /2024	19.02. 2024	WP (C) - 2062/2 024	LOKANAT H BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT BRAN CH-3	(S ea t No - 12)
4 7 0	15748 /2024	19.02. 2024	WA- 880/20 22	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S ea t No - 3)
4 7 1	15750 /2024	19.02. 2024	BLAPL- 759/20 24	GYANA RANJAN DHAL	GEN ERA L		Order Dtd. 2024-02-12	BAIL -1	(S ea t No - 2)
4 7 2	15755 /2024	19.02. 2024	BLAPL- 759/20 24	GYANA RANJAN DHAL	GEN ERA L		Order Dtd. 2024-02-12	BAIL -1	(S ea t No - 2)
4 7 3	15758 /2024	19.02. 2024	WA- 753/20 23	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S ea t No - 7)
4 7 4	15768 /2024	19.02. 2024	BLAPL- 13710/ 2023	BIDHAN CHANDRA PANIGRA	GEN ERA L		Order Dtd. 2024-02-13	BAIL -1	(S ea t

				HI					No-1)
475	15771/2024	19.02.2024	ABLAPL - 12866/2020	SARBESWAR SAHOO	GENERAL		Order Dtd. 2020-11-13	BAIL-2	(Seat No-9)
476	15773/2024	19.02.2024	ABLAPL - 12872/2020	SARBESWAR SAHOO	GENERAL		Order Dtd. 2020-11-13	BAIL-2	(Seat No-9)
477	15776/2024	19.02.2024	ABLAPL - 701/2024	RANJAN KUMAR JANI	GENERAL		Order Dtd. 2024-02-02		(Seat No-9)
478	15780/2024	19.02.2024	WP (C) - 10101/2023	ASUTOSH ROUT	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
479	15782/2024	19.02.2024	WP (C) - 22914/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-27	WRIT BRANCH-6	(Seat No-25)
480	15789/2024	19.02.2024	WP (C) - 22914/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-27	WRIT BRANCH-6	(Seat No-25)
481	15880/2024	19.02.2024	WA- 557/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-6)
482	15883/2024	19.02.2024	WA- 2534/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-23	WRIT APPEAL	(Seat No

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483	15884/2024	19.02.2024	WA-2557/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-05	WRIT APPEAL	(Seat No - 4)
484	15885/2024	19.02.2024	WA-686/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No - 1)
485	15887/2024	19.02.2024	WP (C) - 80/2016	CHANDAN KU NAYAK	GENERAL		Order Dtd. 2021-05-31	WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
486	15888/2024	19.02.2024	ABLAPL - 15381/2023	S SAHOO	GENERAL		Order Dtd. 2024-02-16	BAIL -1	(Seat No - 2)
487	15889/2024	19.02.2024	WA-1672/2022	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No - 5)
488	15890/2024	19.02.2024	CRREV-143/2000	S SAHOO	GENERAL		Order Dtd. 2024-02-13	CRIMINAL REVISION	(Seat No - 2)
489	15892/2024	19.02.2024	ABLAPL - 12866/2020	S SAHOO	GENERAL		Order Dtd. 2020-11-13	BAIL -2	(Seat No - 9)
490	15893/2024	19.02.2024	WA-2520/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-23	WRIT APPEAL	(Seat No - 4)
4	15894	19.02.	WA-	S.K.BEH	GEN		Order Dtd. 2023-11-16	WRIT	(S

91	/2024	2024	570/2023	ERA	ERA L			APPE AL	ea t No - 6)
492	15895 /2024	19.02. 2024	WA- 2519/2 023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-23	WRIT APPE AL	(S ea t No - 4)
493	15896 /2024	19.02. 2024	WA- 764/20 23	S.K.BEH ERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S ea t No - 7)
494	15897 /2024	19.02. 2024	BLAPL- 675/20 24	ANITA DASH	GEN ERA L		Order Dtd. 2024-02-16	BAIL -2	(S ea t No - 10)
495	15898 /2024	19.02. 2024	WP (C) - 9428/2 010	A ROUT	GEN ERA L		Order Dtd. 2022-03-04	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 1)
496	15899 /2024	19.02. 2024	WPC (OA C) - 928/20 02	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-03-13	OA Bran ch	(S ea t No - 1)
497	15900 /2024	19.02. 2024	WA- 627/20 23	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-11-17	WRIT APPE AL	(S ea t No - 1)
498	15901 /2024	19.02. 2024	WA- 865/20 23	S.K.BEH ERA	GEN ERA L		Order Dtd. 2023-11-16	WRIT APPE AL	(S ea t No - 4)
499	15902 /2024	19.02. 2024	WPC (OA C) - 2788/2	A ROUT	GEN ERA L		Order Dtd. 2022-07-18	OA Bran ch	(S ea t

			015						No-1)
500	15903/2024	19.02.2024	WP (C) - 26843/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2020-05-13	WRIT BRANCH-5	(Seat No-21)
501	15904/2024	19.02.2024	WA-617/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-1)
502	15905/2024	19.02.2024	WA-2521/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-23	WRIT APPEAL	(Seat No-4)
503	15906/2024	19.02.2024	WA-734/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
504	15907/2024	19.02.2024	WP (C) - 22480/2016	M/S.BIN AYAK PR MOHANTY	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-6	(Seat No-36)
505	15908/2024	19.02.2024	WPC (TA C) - 50/2014	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2022-09-30	OA Branch	(Seat No-1)
506	15909/2024	19.02.2024	WP (C) - 32572/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-10	WRIT BRANCH-7	(Seat No-18)
507	15910/2024	19.02.2024	WA-792/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-

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508	15911/2024	19.02.2024	FAO-675/2015	BP MOHANTY	GENERAL		Order Dtd. 2024-02-09	MISC APPEAL SEC.	(Seat No - 8)
509	15912/2024	19.02.2024	CRLA-1241/2023	SWARAJ PATEL	GENERAL		Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No - 9)
510	15913/2024	19.02.2024	WA-2532/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No - 4)
511	15914/2024	19.02.2024	WA-1141/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 1)
512	15915/2024	19.02.2024	WP (C) - 10193/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-4	(Seat No - 19)
513	15916/2024	19.02.2024	CRREV-143/2000	SARBESWAR SAHOO	GENERAL		Petition	CRIMINAL REVISION	(Seat No - 2)
514	15917/2024	19.02.2024	WA-785/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No - 7)
515	15918/2024	19.02.2024	WA-737/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No - 7)
516	15919/2024	19.02.2024	WA-1140/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 7)

									No-1)
517	15920/2024	19.02.2024	WA-1170/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-1)
518	15921/2024	19.02.2024	WA-631/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-1)
519	15922/2024	19.02.2024	WA-636/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-1)
520	15982/2024	19.02.2024	WP (C) - 30436/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH-8	(Seat No-41)
521	15985/2024	19.02.2024	WP (C) - 30675/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH-3	(Seat No-28)
522	15988/2024	19.02.2024	WP (C) - 30468/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH-8	(Seat No-41)
523	15997/2024	19.02.2024	WP (C) - 28989/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-12-07	WRIT BRANCH-8	(Seat No-29)
524	16001/2024	19.02.2024	ABLAPL - 1249/2024	RAKESH KUMAR NAYAK	GENERAL		Order Dtd. 2024-02-19		(Seat No

									- 29)
5 2 5	16036 /2024	19.02. 2024	CMP- 1575/2 023	RAJESH DAS MOHAPAT RA	GEN ERA L		Order Dtd. 2024-02-09	WRIT BRAN CH-4	(S ea t No - 19)
5 2 6	16069 /2024	19.02. 2024	ABLAPL - 4674/2 021	NARENDR A DAS	GEN ERA L		Order Dtd. 2021-09-14	BAIL -2	(S ea t No - 9)
5 2 7	16071 /2024	19.02. 2024	ABLAPL - 1224/2 024	SASMITA MISHRA	GEN ERA L		Order Dtd. 2024-02-16		(S ea t No - 9)
5 2 8	16091 /2024	19.02. 2024	WP (C) - 16065/ 2017	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-08-10	WRIT BRAN CH-4	(S ea t No - 17)
5 2 9	16092 /2024	19.02. 2024	WP (C) - 39249/ 2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-14	WRIT BRAN CH-4	(S ea t No - 37)
5 3 0	16093 /2024	19.02. 2024	WP (C) - 27996/ 2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-06-30	WRIT BRAN CH-6	(S ea t No - 16)
5 3 1	16094 /2024	19.02. 2024	WA- 3088/2 023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01-31	WRIT APPE AL	(S ea t No - 5)
5 3 2	15519 /2024	19.02. 2024	WP (C) - 2977/2 024	A K ROUT	GEN ERA L		Order Dtd. 2024-02- 09Petition,Annexure,	WRIT BRAN CH-5	(S ea t No

									- 21)
5 3 3	15522 /2024	19.02. 2024	WP (C) - 2990/2 024	A K ROUT	GEN ERA L		Order Dtd. 2024-02- 09Petition,Annexure,	WRIT BRAN CH-5	(S ea t No - 21)
5 3 4	15524 /2024	19.02. 2024	WP (C) - 2992/2 024	A K ROUT	GEN ERA L		Order Dtd. 2024-02- 09Petition,Annexure,	WRIT BRAN CH-5	(S ea t No - 21)
5 3 5	15526 /2024	19.02. 2024	WP (C) - 2976/2 024	A K ROUT	GEN ERA L		Order Dtd. 2024-02- 09Petition,Annexure,	WRIT BRAN CH-5	(S ea t No - 21)
5 3 6	15527 /2024	19.02. 2024	WP (C) - 2953/2 024	A K ROUT	GEN ERA L		Order Dtd. 2024-02- 09Petition,Annexure,	WRIT BRAN CH-5	(S ea t No - 21)
5 3 7	15529 /2024	19.02. 2024	WP (C) - 18971/ 2022	L PRADHAN	GEN ERA L		Order Dtd. 2022-09-12	WRIT BRAN CH-3	(S ea t No - 33)
5 3 8	15532 /2024	19.02. 2024	WP (C) - 12187/ 2010	P K PATTANA IK	GEN ERA L		Order Dtd. 2014-01- 02Petition,Annexure,		(S ea t No - 33)
5 3 9	15534 /2024	19.02. 2024	WP (C) - 3966/2 014	A K PATRA	GEN ERA L		Order Dtd. 2024-02-13	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)

540	15535/2024	19.02.2024	WP (C) - 37655/2023	B K PATI	GENERAL		Order Dtd. 2023-11-28	WRIT BRANCH-8	(Seat No - 56)
541	15536/2024	19.02.2024	RPFAM-242/2019	D K RATH	GENERAL		Order Dtd. 2022-04-06Petition,	FIRST APPEAL	(Seat No - 8)
542	15538/2024	19.02.2024	MATA-366/2023	B MISHRA	GENERAL		Order Dtd. 2024-02-15	FIRST APPEAL	(Seat No - 4)
543	15540/2024	19.02.2024	JCRLA-64/2008	M ROUT	GENERAL		Order Dtd. 2024-01-02	CRIMINAL APPEAL	(Seat No - 8)
544	15542/2024	19.02.2024	RVWPET - 25/2019	S DAS	GENERAL		Order Dtd. 2022-09-13	CIVIL REVISION	(Seat No - 1)
545	15558/2024	19.02.2024	RVWPET (RPC) - 5/2019	S DAS	GENERAL		Order Dtd. 2022-09-13	OA Branch	(Seat No - 1)
546	15565/2024	19.02.2024	RVWPET (RPC) - 1/2019	S DAS	GENERAL			OA Branch	(Seat No - 1)
547	15568/2024	19.02.2024	FAO-300/2023	R K DEHURY	GENERAL		Order Dtd. 2024-02-05	MISC . APPEAL SEC.	(Seat No - 5)
548	15575/2024	19.02.2024	BLAPL-14029/2023	S SAHOO	GENERAL		Order Dtd. 2024-02-09	BAIL -2	(Seat No

									-12)
549	15577/2024	19.02.2024	TRP (C) - 215/2023	C R NAYAK	GENERAL		Order Dtd. 2024-01-19	M.J.C.	(Seat No - 6)
550	15579/2024	19.02.2024	CONTC-1814/2023	C R NAYAK	GENERAL		Order Dtd. 2023-04-05	CONT EMPT	(Seat No - 7)
551	15583/2024	19.02.2024	OJC-11308/2001	R K BEHERA	GENERAL		Order Dtd. 2019-03-06 Petition, Annexure, Misc. case, Counter, Rejoinder, Affidavit,		(Seat No - 7)
552	15587/2024	19.02.2024	MACA-238/2014	P BEHERA	GENERAL			MISC. APPEAL SEC.	(Seat No - 4)
553	15591/2024	19.02.2024	BLAPL-9369/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-11-13	BAIL-2	(Seat No - 11)
554	15595/2024	19.02.2024	MATA-288/2022	S S SANANTU	GENERAL		Order Dtd. 2024-01-10	FIRST APPEAL	(Seat No - 2)
555	15607/2024	19.02.2024	MATA-28/2022	G SUNDARA	GENERAL		Order Dtd. 2024-02-07	FIRST APPEAL	(Seat No - 5)
556	15610/2024	19.02.2024	MATA-28/2022	G SUNDARA	GENERAL		Order Dtd. 2024-02-07	FIRST APPEAL	(Seat No - 5)
5	15624	19.02.	WP (C) -	D	GEN		Judgement Dtd. 2024-02-08	WRIT	(S

57	/2024	2024	10269/2009	MOHAPATRA	ERALL			BRANCH-5	eat No - 23)
558	15626/2024	19.02.2024	WPC (OA) - 2520/2018	P K SWAIN	GENERAL		Order Dtd. 2022-09-21Counter, Affidavit,	OA Branch	(Seat No - 1)
559	15629/2024	19.02.2024	CRLMP-119/2024	B LENKA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No - 17)
560	15631/2024	19.02.2024	MATA-287/2022	S S SANANTU	GENERAL		Order Dtd. 2024-01-10	FIRST APPEAL	(Seat No - 2)
561	15633/2024	19.02.2024	WP (C) - 16367/2015	H JENA	GENERAL		Order Dtd. 2023-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
562	15635/2024	19.02.2024	BLAPL-14326/2023	S CHOUDHURY	GENERAL		Order Dtd. 2024-02-08Petition, Annexure,	BAIL-1	(Seat No - 4)
563	15637/2024	19.02.2024	BLAPL-12781/2023	S CHOUDHURY	GENERAL		PetitionAnnexure,	BAIL-2	(Seat No - 10)
564	15639/2024	19.02.2024	WP (C) - 27286/2022	B MOHANTY	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No - 26)

565	15641/2024	19.02.2024	WP (C) - 14553/2023	D SAHOO	GENERAL		Order Dtd. 2023-07-07	WRIT BRANCH-8	(Seat No - 29)
566	15644/2024	19.02.2024	WP (C) - 28054/2022	D SAMAL	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No - 16)
567	15646/2024	19.02.2024	BLAPL-5973/2022	K MOHANTY	GENERAL		Order Dtd. 2024-02-12	BAIL-1	(Seat No - 2)
568	15648/2024	19.02.2024	ABLAPL - 13391/2023	J PRADHAN	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No - 10)
569	15781/2024	19.02.2024	BLAPL-541/2024	NIRANJAN SAHOO	GENERAL		Order Dtd. 2024-02-12	BAIL-1	(Seat No - 4)
570	15874/2024	19.02.2024	BLAPL-9541/2012	J. R. NAYAK	GENERAL		Order Dtd. 2012-04-18 Petition, Annexure, Entire Order,		(Seat No - 4)
571	15875/2024	19.02.2024	MATA-162/2022	S. K. MOHANTY	GENERAL		Order Dtd. 2023-10-11	FIRST APPEAL	(Seat No - 1)
572	15877/2024	19.02.2024	BLAPL-14326/2023	BINDU SAGAR SWAIN	GENERAL		Petition	BAIL-1	(Seat No - 4)
577	15879/2024	19.02.2024	BLAPL-12781/	BINDU SAGAR	GENERAL		Petition	BAIL-2	(Seat

3			2023	SWAIN	L				t No - 10)
5 7 4	15881 /2024	19.02. 2024	CONTR- 50/202 3	LAXMI SHARMA	GEN ERA L		Order Dtd. 2024-02-12	CONT EMPT	(S ea t No - 3)
5 7 5	15882 /2024	19.02. 2024	WPCRL- 7/2021	BINDU SAGAR SWAIN	GEN ERA L		Order Dtd. 2022-10-31	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
5 7 6	15886 /2024	19.02. 2024	WP (C) - 36334/ 2023	B. D. BISWAL	GEN ERA L		Order Dtd. 2023-11-16	WRIT BRAN CH-1	(S ea t No - 3)
5 7 7	15891 /2024	19.02. 2024	BLAPL- 4656/2 023	M NAYAK	GEN ERA L		Order Dtd. 2023-09-22	BAIL -1	(S ea t No - 1)
5 7 8	15942 /2024	19.02. 2024	CRLA- 576/20 20	BINDU SAGAR SWAIN	GEN ERA L		Order Dtd. 2023-12- 04Judgement Dtd. 2023-12-04,	CRIM INAL APPE AL	(S ea t No - 10)
5 7 9	15943 /2024	19.02. 2024	CRLMC- 75/202 1	R R NAYAK	GEN ERA L		Order Dtd. 2023-05-30	CRIM INAL MISC	(S ea t No - 2)
5 8 0	15946 /2024	19.02. 2024	WA- 1660/2 023	NIRMAL KUMAR SATAPAT HY	GEN ERA L		Order Dtd. 2023-10-19	WRIT APPE AL	(S ea t No - 3)
5 8 1	15949 /2024	19.02. 2024	WP (C) - 26619/ 2023	SK. MEHERUL LAH	GEN ERA L		Order Dtd. 2024-02- 09Judgement Dtd. 2024-02-09,	WRIT BRAN CH	(S ea t

								(DIV ISIO N BENC H-2)	No - 11 0)
5 8 2	15952 /2024	19.02. 2024	WP (C) - 28579/ 2020	PRASANT A KUMAR JENA	GEN ERA L		Order Dtd. 2023-12- 01Annexure, Counter, Rejoinder, Dealing Asst. Report,	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
5 8 3	16011 /2024	19.02. 2024	OJC- 11028/ 1999	N R BEHERA	GEN ERA L		Order Dtd. 1999-11- 25Petition, Annexure, Entire Order,		(S ea t No - 11 3)
5 8 4	16013 /2024	19.02. 2024	OJC- 1162/1 999	N R BEHERA	GEN ERA L		PetitionAnnexure, Entire Order,		(S ea t No - 11 3)
5 8 5	16028 /2024	19.02. 2024	CRLREV - 50/202 3	DILLIP SAMAL	GEN ERA L		Order Dtd. 2024-01-22	CRIM INAL REVI SION	(S ea t No - 2)
5 8 6	16045 /2024	19.02. 2024	WP (C) - 5398/2 018	L. SINGH	GEN ERA L		Order Dtd. 2023-12- 22Judgement Dtd. 2023-12- 22, Petition, Counter, Affidavit ,	WRIT BRAN CH-7	(S ea t No - 10)

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